

TDSAT SEMINAR
on
“Digital Addressable System (DAS) – Issues and Way Forward”
Shillong, Meghalaya, Saturday 14th May, 2016

09.30 am to 10.00 am	Registration of delegates
INAUGURAL SESSION	
10.00 am to 10.02 am	<i>Lighting of the Lamp</i>
10.02 am to 10.05 am	Felicitation of the dignitaries.
10.05 am to 10.15 am	Opening remarks by Mr. B.B. Srivastava , Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
10.15 am to 10.25 am	Address by Hon’ble Mr. Justice Dinesh Maheshwari , Chief Justice, High Court of Meghalaya (Chief Guest)
10.25 am to 10.40 am	Inaugural Address by Hon’ble Mr. Justice Shiva Kirti Singh , Judge, Supreme Court of India
10.40 am to 10.55 am	Concluding Remarks by Hon’ble Mr. Justice Aftab Alam , Chairperson, TDSAT
10.55 am to 11.00 am	Vote of Thanks by Mr. Manjul Bajpai , Advocate
11.00 am to 11.30 am	TEA BREAK
BUSINESS SESSION	
PRESENTATIONS/ TALKS moderated by Dr. Kuldip Singh , Former Member, TDSAT	
11.30 am to 11.45 am	Mr. S.K. Gupta , Pr. Advisor, Telecom Regulatory Authority of India
11.45 am to 12.00 pm	Mr. Yogendra Pal , Advisor, Ministry of Information & Broadcasting
12.00 pm to 12.15 pm	Mr. Upamanyu Hazarika , Sr. Advocate
12.15 pm to 12.30 pm	Mr. Vibhav Srivastava , Advocate
12.30 pm to 12.45 pm	Mr. Navin Chawla , Advocate
12.45 pm to 1.25 pm	PANEL DISCUSSION
1.25 pm to 1.30 pm.	Vote of thanks by Mr. Kunal Tondan
1.30 pm onwards	LUNCH BREAK